COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 56, 65& 66 OF 2015

Dated: 9th September, 2019

In the matter of:

APPEAL NOs.56, 65 & 66 OF 2015

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

<u>ORDER</u>

The Bench did not assemble today. As agreed by the parties, list these matters on <u>21.10.2019.</u>

Court Master

Pr/js